

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

21(ND)2009

CORAM:

**PRESENT: MR. S.K MOHAPATRA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2019.**

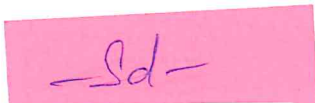
**NAME OF THE COMPANY: M/s. Smt. Madhu Bhaskar V/s. TNB Investments
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

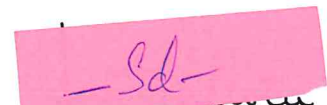
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Mr. Saurabh Kalia, Ms. Parika Thakral, Advocates for the Petitioner.		
		Mr. Suman Jyoti Khatan, Mr. Sarwarr Razza, Ms. Sritya Singha, Ms. Raveena Dewan, Advocates for the Respondent.		

ORDER

Renotify this case on 13th September, 2019.



**(S.K Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**